

[Shri Balgovind Verma]

(3) (i) A copy of the Bonded Labour System (Abolition) Rules, 1976 published in Notification No. G.S.R. 99(E) in Gazette of India dated the 28th February, 1976, under sub-section (3) of section 26 of the Bonded Labour System (Abolition) Act, 1976.

(ii) A statement (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi version of the Notification mentioned at (3) (i) above. [Placed in Library. See No. LT-10530/76].

(4) (i) A copy of the Sales Promotion Employees (Conditions of Service) Rules, 1976, published in Notification No. G.S.R. 113(E) in Gazette of India dated the 8th March, 1976, under sub-section (3) of section 12 of the Sales Promotion Employees (Conditions of Service) Act, 1976.

(ii) A statement (Hindi and English versions) explaining the reasons for

not laying simultaneously the Hindi version of the Notification mentioned at (4)(i) above. [Placed in Library. See No. LT-10531/76].

(5) A copy of the Equal Remuneration Rules, 1976 (Hindi and English versions) published in Notification No. 119(E) in Gazette of India dated the 11th March, 1976, under sub-section (3) of section 13 of the Equal Remuneration Act, 1976. [Placed in Library. See No. LT-10532/76].

12.01 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their twenty-fifth Report have recommended that leave of absence be granted to the following fourteen Members for the periods indicated against each:

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| (1) Shri Mohan Dharja | 5th January to 6th February, 1976 (Fifteenth Session) and 8th March to 2nd April, 1976 (Sixteenth Session). |
| (2) Shri Hukam Chand Kachwai | 5th January to 6th February, 1976 (Fifteenth Session) and 8th March to 2nd April, 1976 (Sixteenth Session). |
| (3) Shrimati Shakuntala Nayar | 5th January to 6th February, 1976 (Fifteenth Session). |
| (4) Shri Bhagirath Bharwar | 6th February, 1976 (Fifteenth Session) and 8th March to 15th April, 1976 and 26th April to 14th May, 1976 (Sixteenth Session). |
| (5) Shri Janeshwar Misra | 21st July to 7th August, 1975 (Fourteenth Session) and 5th January to 6th February, 1976 (Fifteenth Session) and 8th March to 15th March, 1976 (Sixteenth Session). |
| (6) Shri Purushottam Kakodkar | 6th January to 21st January, 1976 (Fifteenth Session). |
| (7) Shri Jyotirmoy Bosu | 6th February, 1976 (Fifteenth Session) and 8th March to 15th April, 1976 and 26th April to 14th May, 1976 (Sixteenth Session). |

**Price, Proc. & Distr.
policy of Rabi Cereals (Stat.)**

- (8) Shri Morarji R. Desai 6th February, 1976 (Fifteenth Session) and 8th March to 15th April and 26th April to 14th May, 1976 (Sixteenth Session).
- (9) Shri Ram Dhan 6th February, 1976 (Fifteenth Session) and 8th March to 15th April and 26th April to 14th May, 1976 (Sixteenth Session).
- (10) Shri Noorul Huda 5th to 7th August, 1975 (Fourteenth Session) and 5th January to 6th February, 1976 (Fifteenth Session).
- (11) Dr. Jivraj Mehta 8th March to 15th April and 26th April to 15th May, 1976 (Sixteenth Session).
- (12) Shri Mukhtiar Singh Malik 6th February, 1976 (Fifteenth Session) and 8th March to 15th April and 26th April to 14th May, 1976 (Sixteenth Session).
- (13) Dr. Laxminarayan Pandeya 6th February, 1976 (Fifteenth Session) and 8th March to 15th April and 26th April to 14th May, 1976 (Sixteenth Session).
- (14) Shri Phool Chand Verma 6th February, 1976 (Fifteenth Session) and 8th March to 15th April and 26th April to 14th May, 1976 (Sixteenth Session).

Is it the pleasure of the House that leave as recommended by the Committee may be granted?

SEVERAL HON. MEMBERS: Yes.

MR. SPEAKER: The Members will be informed accordingly.

12.02 hrs.

PUBLIC ACCOUNTS COMMITTEE

TWO HUNDRETH REPORT

SHRI H. N. MUKERJEE (Calcutta-North-East): I beg to present the Two Hundredth Report of the Public Accounts Committee (1975-76) on Action Taken by Government on the recommendations contained in their Hundred and Sixty-seventh Report (Fifth Lok Sabha) on Foreign Participation or Collaboration in Research Projects in India—Department of Health.

12.03 hrs.

STATEMENT RE. PRICE, PROCUREMENT AND DISTRIBUTION POLICY OF RABI CEREALS FOR 1976-77 MARKETING SEASON

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNA SAHEB P. SHINDE): The recommendations of the Agricultural Prices Commission on the price and procurement policy for the 1976-77 Rabi Marketing Season were discussed with the Chief Ministers/Food Ministers of the main wheat producing States.

After careful consideration, it has been decided to accept the recommendation of the Agricultural Prices Commission to maintain the procurement price for wheat at Rs. 105/- per quintal for all varieties. The issue price of wheat for stocks released from the Central Pool for the public distribution system will also be maintained at Rs. 125/- per quintal as at present.